

TRADE AGREEMENT WITH WEST
GERMANY

*713. **Shri A. M. Thomas:** (a) Will the Minister of Commerce and Industry be pleased to state as to what extent the balance of trade was in Germany's favour as a result of the trade agreement with West Germany which expired on the 31st October, 1952?

(b) Has any modification been made in the renewed agreement?

(c) If so, to what extent and what is the result anticipated by Government?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) The last Trade Arrangement with Western Germany was for the period 1-11-51 to 31-10-52. According to the latest trade figures available for November 1951 to July 1952, the balance of trade in Germany's favour amounted to Rs. 1090 lakhs.

(b) and (c). In the renewed arrangement, copies of which have been placed in the Library of the House, Western Germany has agreed to permit the import of a large number of additional items from India without any quantitative restrictions whatsoever. She has also agreed to license import of a larger number of items which are subject to import quota restrictions under her import control regulations, and has substantially raised the quota amounts provided for them. Government hope that these new concessions obtained from Western Germany would step up our exports considerably to that country.

COTTAGE INDUSTRIES IN MANIPUR

*714. **Shri L. J. Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Government of Manipur have granted a loan to the cottage industries in Manipur;

(b) if so, the total amount of the loan;

(c) the names of such cottage industries as received the loan; and

(d) the progress so far made by individual firms concerned since the making over of the loan by Government?

The Minister of Commerce (Shri Karmarkar): (a) Yes, Sir. (b) Rs. 20,000.

(c) Hand-loom weaving, tailoring, wooden slate-making, pacer-making,

knives, carpentry and production of pen-holders etc.

(d) Information is being collected and will be laid on the Table of the House when received.

STIPENDS TO DISPLACED TRAINEES

*715. **Shri B. N. Misra:** Will the Minister of Rehabilitation be pleased to state:

(a) whether Bachelor of Education Training Classes have been opened this year in Jamia Milia Institute, Okhla and if so, what is the amount of fees charged per head per month;

(b) whether it is compulsory for the trainees to reside in the hostel and if so, what is the amount of hostel charges per month;

(c) whether it is a fact that Government have sent some displaced trainees to Jamia Milia Institute, Okhla, and that they have applied to Government for grant of stipends since a long time and that Government have neither replied to nor given them the stipend as yet; and

(d) whether it is a fact that Government give scholarships to the trainees for B.T. and other technical courses?

The Minister of Rehabilitation (Shri A. P. Jain): (a) to (d). The information is being collected and will be placed on the Table of the House in due course.

IRRIGATION PROJECTS IN U.P.

*716. **Shri B. N. Roy:** Will the Minister of Irrigation and Power be pleased to state:

(a) the projects of irrigation and power in Uttar Pradesh for which grants have been made by the Central Government; and

(b) the amount asked for by the Uttar Pradesh Government for that purpose and the amount granted by the Central Government?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Grants have been made by the Central Government to the U. P. Government for minor irrigation schemes under Grow More Food Programme but not for projects for irrigation and power.

(b)—

Year	Amount asked for under GMFP	Amount granted under GMFP
1949-50	Rs. 39.40 lakhs.	Rs. 38.62 lakhs
1950-51	Rs. 111.36 ..	Rs. 101.28 ..
1951-52	Rs. 92.09 ..	Rs. 42.41 ..
1952-53	Rs. 76.71 ..	Rs. 24.025 ..